

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**APPEAL NO. 297 OF 2018 &
IA NOS. 1245, 1246, 1250, 1327, 1507, 1558 AND 1890 OF 2018 &
IA Nos. 89 & 1317 of 2019**

Dated: 30th August, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

In the matter of :

M/s Jay Madhok Energy Private Limited ...Appellant(s)

Vs.

Petroleum & Natural Gas Regulatory Board & Anr. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Vineet Malhotra
Mr. Vishal Gohri
Mr. Kushagra Singh Raj

Counsel for the Respondent(s) : Mr. Prashant Bezboruah for R-1

Mr. Piyush Joshi
Ms. Sumiti Yadava
Ms. Meghna Sengupta
Mr. Abhishekh Prakash for R-2

ORDER

Partly heard on main appeal. List the matter for further hearing on
13.09.2019.

**(B.N. Talukdar)
Technical Member (P&NG)**

Bn/kt

**(Justice Manjula Chellur)
Chairperson**